

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


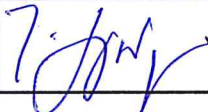
(14)

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


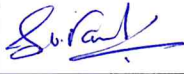
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. /115/9/HDB/2017
NAME OF THE COMPANY	Suryodaya Infra Projects (I) Private Ltd
NAME OF THE PETITIONER(S)	Mc Nally Sayaji Engineering Ltd
NAME OF THE RESPONDENT(S)	Suryodaya Infra Projects (I) Private Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Srilatha.	Advocate	Srilatha@kingandpartners.in 9849733396	
T. Suryanarayana	Advocate		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S.V. RAMA KRISHNA	Adv.	Sravanakrishi@gmail.com 9848403691	
S.V. VANSHI KRISHNA	Adv.	svhkassociates@gmail.com 9390190069	

Enclosed Order Sheet

Heard, Shri.T.Suryanarayana along with Mrs.K.Srilatha, learned counsel for the petitioner and Dr.S.V.Rama Krishna along with Shri.S.V.Vanshi Krishna, learned counsel for the respondent.

Post the case on 17.10.2017



Member (Technical)



Member (Judicial)